

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO.57 OF 2023 (WZ)

IN THE MATTER OF:

PRAKASHBHAI PREMABHAI PATEL ... APPLICANT

VERSUS

GUJARAT POLLUTION CONTROL BOARD ...RESPONDENT

**AFFIDAVIT ON BEHALF OF GUJARAT POLLUTION
CONTROL BOARD**

I, Anjana J. Patel adult, having my office at Gandhinagar, do hereby solemnly affirm and state an oath as under:

1. I am presently serving as an Environmental Engineer with Gujarat Pollution Control Board. I have perused the record pertaining to the case available in my office and am conversant with the facts of the case. I am authorized to swear the present affidavit on behalf of the Gujarat Pollution Control Board and am otherwise competent to make the present affidavit.
2. I am filing the present affidavit in compliance with order dated 25.11.2024 by which the Hon'ble Tribunal has directed the Board to place on record the details regarding

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levy of environmental damage compensation for non-compliance with solid waste management norms by Valsad Municipality in accordance with directions passed by the Hon'ble Tribunal in Original Application No. 606 of 2018.

3. I say that an inspection was carried out by the Board on 21.02.2025 of the Valsad Municipality. During the inspection it was found that the municipal solid waste arising from the city is currently being disposed of at a site in Sandhpore at Plot No. 152, Near Railway Bridge at Auranga River. Nagarpalika has obtained authorization for such site under Municipal Solid Waste Rules, 2016 on 03.03.2023. A copy of inspection report is annexed herewith and marked **Annexure R-1**.
4. Following is the data concerning presence and clearance of legacy waste by the Municipality:

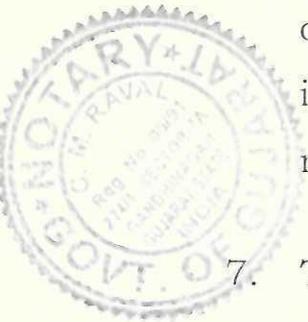
S. No.	Years	Quantity (Metric Tons)	Remarks
1.	2021	12,609.6	EDC covered under contribution made by State of Gujarat in OA 606 of 2018
2.	2022	12,982.84	
3.	2023	13,977.96	Cleared 49,281.2 metric tons legacy waste cleared from 2021-2025
4.	2024	9,442.08	
5.	2025	1,410	
Total		50,422.48	

Further, as per data received from the Municipality, it appears that work of clearance of legacy waste was initially carried out by one 'Mahavir Enterprise' upto

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2024. Thereafter, the Municipality has awarded a new contract for clearance of legacy waste to one 'Matru Energy' who is presently carrying out the work of clearance of legacy waste.

5. As on date, out of total legacy waste of 50,422.48 metric tons, legacy waste to the tune of 49,281.2 metric tons has been cleared. I say that legacy waste of about 1,141.28 metric tons (50,422.48 – 49,281.2) is presently pending clearance. Accordingly, the Board has calculated an environmental damage compensation at the rate of Rs. 300 per metric ton as prescribed in order dated 23.02.2023 passed by this Hon'ble Tribunal in Original Application No. 606 of 2018 on the remaining legacy waste. An amount of Rs. 3,42,384/- (1,141.28 MT * 300 Rs/MT.) is leviable as environmental damage compensation on the Municipality for non-clearance of legacy waste.
6. As regards, generation of daily waste it is submitted that approximately 51 metric tons of household solid waste is generated daily in Valsad City. The daily waste generated in the city is presently being processed on a regular basis by 'Matru Energy' who has been awarded the contract for such work by the Municipality. I say that the processing of such waste is happening on a regular basis and no instance of conversion of daily waste into legacy waste was noticed by the Board.
7. The Board assures to continue regular monitoring of the waste disposal site and ensure strict compliance with the prescribed conditions and directions issued by the Board.



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In the event any non-compliance is noticed, the Board shall take steps for preservation of the environment in accordance with law.

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DEPONENT

VERIFICATION

Verified at Gandhinagar on this 05 day of March, 2025 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.



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DEPONENT

[Signature]

SOLEMNLY AFFIRMED
BEFORE ME
(GOVERNMENT)
NOTARY
GOVT. OF GUJARAT

15 MAR 2025

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[Signature]

15 MAR 2025





Annexure R-1

Gujarat Pollution Control Board

PCB Id: 32051

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details **Valsad Nagarpalika - Stp Sandhpore**

Outward No: 53739-28/02/2025

Email : np_valsad@yahoo.co.in **PLOT NO:-,**
Telephone : 7600025299 **SANDHPORE PARDI - 396001**
Inspection Id : 838875 (Others/Higher Authority) **DIST : Valsad, TAL : Valsad** **, SIDC : Not In Gide**
Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / MEDIUM / Sewage Treatment Plant (STP) / In Operation

3 Inspection Dt & Time : 21/02/2025 16:00 / Water , Hazd **Person Contacted :** Mr. Krunal Patel (City Manager)

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 01/01/1998 **Production Start Dt :** 01/01/1998 **Applicability of CRZ Rules :** No

5 Water Consumption in Kilo Lts Per Day Ind : 0.000 Dom : 28500.000 **Borewells: 0**

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 20200.000 **Tubewells: 0**

7 Consumer No.(Electric Meter): **Source of Water Supply:** River Auranga

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Not Specified

9 Discharge Pt / Final Receiving Body (Ultimate): No generation of industrial waste water. / No generation of industrial waste water.

10 Status of water consent Under the Water Act,1974: WH-129901-31/03/2028 Last Inward:280998-03/07/2023[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Chemical Dousing Tank,P-Clarifier,P-Collection Cum Equalization,P-Collection Tank,P-Equalization Tank,P-Filter Press,P-Holding Tank,P-Nuetralization,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,Secondary

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=1 , Flue Gas =1, Process =0 , ETP Cap = 0 , Capacity of All = -----

No Data
 Fuel Used : H.S.D
 Stack Attached to : D.G. Sets

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : Rs. 25000.00 **Water Cess Charges Pending :** Rs. 625590.00

16 Last Env. Form V : --- **Water Cess Return :** 2017-2018 **HW Monthly Return :** 2023-05

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
15/10/2024	SCN	18/11/2024	,	823356	SCN	SCN	827057
06/07/2024	SCN	16/08/2024	---	810622	SCN	ROU	819412
30/11/2023	NOT	18/01/2024	33A,,	761540	NOT	ROU	781482

Monthly Patrak Data : Last Return : 202305 **HAZD Waste Disposal :** 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 1	Meter Reading - 0, Kilo Litre - 0

28/02/2025

1/4 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32051

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	- Is the Industry in Operation ??	Yes	Nagarpalika MSW Site
a	- R.O File No	32051	
b	- Industry Operating without CCA	N.A	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
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Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	Nagarpalika MSW Site hence hazardous waste is not applicable
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	----	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	----	
i	- Technical capability and equipment complying with the SOP/Guideline?	No.	
j	- Is unit complying the conditions gives in SOP/Guidelines?	No.	
k	- Facility is adequate for the applied process	No.	
l	- Passbook is maintained?	No.	
m	- Details of PLI, if applicable	----	
n	- Details of safety specs provided by the facility	----	
o	- Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	- Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	- Source of Water Supply	River Auranga	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Not Applicable	
f	- Treatment System ADEQUATE to handle existing effluent	Not Required	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	

Remarks :

28/02/2025

2/4 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32051

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (32051)

Inspection Crux:

Water Observation:

Air Observation:

Hazard Observation:

General Observation:

Inspection of MSW dumping site of Nagarpalika- Valsad at Survey no. 152, near Railway Bridge at Auranga River is carried out on 21/02/2025 with reference to O.A. No. 57/2023 (Old O.A. No. 540/2022) (Prakashbhai Premabhai Patel & Ors. Versus State of Gujarat). Detail inspection report is attached h/w. [700]-27/02/2025 ~ RO Comments/Reply :Inspection is carried out with reference to Hon'ble NGT (WZ) Order dated 25/11/2024 in the matter of Prakashbhai Premabhai Patel & Ors. Vs. State of Gujarat & Ors., O.A. No. 57/2023 (Old O.A. No. 540/2022). Action Plan of Nagarpalika-Valsad is attached herewith for further necessary action.-28/02/2025

I recommend : k. Letter for Corrective Measures

W.C Notings: -----[700-NRO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. Nagarpalika shall submit details regarding fresh waste stored & their processing and details of concern agency.
2. Nagarpalika shall submit progress report of Action plan submitted by on dated 24.01.2024.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1.Nagarpalika shall submit detail regarding fresh new waste stored & their processing.	832695(03/01/25)	Still Pending
2. Nagarpalika shall submit progress report of Action Plan submitted by you on 24/01/2024.	826442(14/11/24)	Still Pending
1. Nagarpalika shall submit detail regarding fresh new waste stored & their processing.	826442(14/11/24)	Still Pending

28/02/2025

3/4 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32051

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (32051)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	11	500	N.A	N.A	H.S.D	100 Lit/Hr.	
2	Fugitive Emission	0	-	N.A	N.A		-	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.200-M.T	COL,DEC,CYC,REU,STO,TRA
2	Not Applicable.	I -N.A	0.000-M.T	COL,REC,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Sewage Treatment Plant (STP)	2020.000	2020.000 - KLT	2020.000	
2	STP	0.000	0.000 - KLT	0.000	20200 KLD. Appied for CTE fresh

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 28500.000	WWG : 20200.000	Water Source	Remark
1	Domestic Purpose	28500.000	20200.000	Local Body	

H Solid Waste

Inspection Team : Indravadan S Patel, DEE - MR. KEVALKUMAR RAJESHBHAI MEHTA - MR. VIRALKUMAR BHAVSINGBHAI CHAUDHARI

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Indravadan S Patel, DEE)

Gujarat Pollution Control
Board(Regional Office - Vapi)

Inspection Report- MSW Rules 2016

1	Name and Municipality: Taluka: District: e-mail : Fax : Mobile: Telephone :	Valsad Nagarpalika (PCBID-32051) , Near Azad chowk, Valsad np_valsad@yahoo.co.in 7600025299
2	Name of Chief Officer	Komalben Dhinaiya (Chief Officer)
3	Name and designation of person contacted	Mr. Krunal Patel (City Manager-MSW)
4	Population as per 2011 census	1,15,114
5	Waste generation per day in Tones	@ 51 MT
5(a)	1. Status of the Authorization with details 2. Status of Annual Report submission	1. Nagarpalika has obtained vide no. GPCB/MSW-62(2)/735046 dated 03/03/2023 2. Not submitted
Solid waste Generation and collection		
6	Status of Segregation of waste at source is adopted in three containers: (1) Green (2) White (3) Black	Partially
7	Door to Door collection system Implemented? (Yes/ No) Numbers of Houses Covered.	Yes @ 44000 Nos. House
8	During house to house collection, whether waste is collected in green and white containers separately	No
9	Method of collection of waste from slums and squatter areas or localities including hotels, restaurants, office complexes and commercial areas	Door to Door collection by tractor trolley.
10	Method of waste collection from slaughter houses, meat and fish markets, fruit and vegetable markets	Collection in to tractor trolley and disposed at MSW site.
11	Street Sweeping : a. Length of Road, Streets, Lanes incity. b. Frequency of Street Sweeping 1. Manual Sweeping 2. Mechanical Sweeping	Not provided 238 Nos.(Daily + Rojamdar) 1 Nos.
12	Has mixing of biomedical waste and industrial wastes been notices with SW?	No
13	Whether construction or demolition wastes or debris mixed with SW or not? If not, what methods are adopted for collection and disposal?	No Currently C&D waste use as a filling of law rise area.

14	Is waste (garbage/dry leaves) being burned? If yes, give location	During inspection no any burning activity of waste is found
15	Status of Secondary waste collection system:	
	a. Metal containers at Numbers of Locations	@ 56, (4 m ³)
	b. Plastic Containers at Numbers of Location	@6000 Nos.
	c. RCC containers at Numbers of locations	@123 Nos.
Transportation.		
16	Whether Stray animals are observed near waste / transfer/storage facilities?	Yes
17	What is a frequency of waste collection from Secondary Waste collection system? And quantity per day?	Door to Door collection
18	Collection and Transportation method of SW a. Give numbers of persons engaged, b. Number of vehicles used, c. Numbers of transportation stations d. SW covered while transportation, e. Are vehicles overloaded? f. Details regarding system of waste pickers and self-help groups adopted	20 nos. tractor trolley, 4 Nos. chotahathi (Covered vehicle), 1 Nos. Compactor, 2 Nos. Jetting Machine.
Processing Facilities		
19	Processing of municipal solid wastes a. Is biodegradable waste treated by methods of composting/digestion? b. If yes give details.	Nagarpalika has provided Vermi compose plant.
20	Is RDF generated? If yes Qty/month	Yes
21	Is Recyclable waste segregated and sent for recycling? If yes, Give name and address with Qty / month	No.
Landfill Facilities		
22	Brief details of design of land fill site – Dimensions of land fill with Survey No, area and topography. a. Designed Life of land fill site in years: b. Liner provided? c. If Yes, Details: d. Leach ate collections system provided? e. If yes, what leachate Treatment system provided? f. Gas vent / collections system provided? Checklist of Facilities at the site: a. Fenced or hedged and provided with proper gate to monitor incoming vehicles. b. Approach and other internal roads provided and maintained to avoid dusting / fugitive emissions. c. Weigh bridges to measure quantity of waste brought at landfill site, d. Fire protection equipment's and other facilities provide. e. Utilities such a drinking waste (preferable bathing facilities for workers)and	Not developed a scientific Landfill site. Currently dumping MSW waste at bank of river Auranga & lat long of this location is (20.6275922, 72.9405019), Sandhpore area.

	f. Lighting arrangements for easy land fill operations when carried out in night hours Provided	
	<u>Operational Facilities at Landfill Site</u> a. Compaction of land fill is done by using compactors/road rollers etc? b. Daily cover (soil/inert debris) c. During monsoon intermediate cover with proper compaction and grading provided? d. Proper drainage bream constructed to divert run off away from the active cell of the land fill provided?	Not Developed SLF
23	Brief details of final cover, if Landfill cell is covered.	Not Developed SLF
24	Whether Storm water drains are diverted to minimize leachate?	Not Developed SLF
<u>Environmental Surveillances</u>		
25	Whether samples collected to check the ground waste quality within 50 meters of the periphery of the land fill site during summer, monsoon and post monsoon periods from upstream and downstream of land fill?	Not Developed SLF
26	Is bad odor felt around land fill?	Yes
27	Is ambient air quality monitoring at the land fill site and at the vicinity done two times in a year for town or cities having population between one and ten lakes.	Not Developed SLF
28	Buffer Zone Provided? If Yes, a. Width in meters. b. Land use of Buffer Zone.	Not Developed SLF
29	Details of plantation at land fill site	Not Developed SLF
30	Any other information	
	<p>Inspection of MSW dumping site of Nagarpalika- Valsad at Survey no. 152, near Railway Bridge at Auranga River is carried out on 21/02/2025 with reference to O.A. No. 57/2023 (Old O.A. No. 540/2022) (Prakashbhai Premabhai Patel & Ors. Versus State of Gujarat).</p> <ul style="list-style-type: none"> • Status regarding Solid Waste Management of Valsad Nagarpalika: • Total population of Valsad Nagarpalika as per census-2011 is 1,15,114 Nos. • Currently Valsad Nagarpalika is dumping MSW at dumping site Sandhpore at plot no. 152, near Railway Bridge at Auranga River. • Nagarpalika has obtained authorization under MSW rules - 2016 on 03/03/2023 for developing MSW site at plot no. 152, near Railway Bridge at Auranga River. • MSW dumping site is located adjacent to bank of river Auranga. At present they dispose MSW on open land near STP adjacent to Bank of River Auraga. • MSW received from residential, commercial, hotels & non-residential area of Nagarpalika area and dumped at bank of Auranga River near railway bridge through tractor, tempo. • Valsad Nagarpalika has completed processing of the legacy waste. Total 40000 MT legacy waste is processed, therefore the entire legacy waste has been cleared by the Nagarpalika. • Though day to day collected fresh MSW waste is observed on site. As per letter submitted 	

by Valsad Nagarpalika dated 24/02/2025 attached as annexure. Nagarpalika has also submitted generation and disposal details of MSW from Year 2021 to February-2025; same is attached. At present approx. 1570 MT of fresh waste is stored at dumping site. And till date 10000 MT new collected wastes are processed.

- Nagarpalika has carry out MOU with M/s. Matr Energy Services Corporation-Vadodara for processing of new collected MSW waste. Agency has installed 1 nos of tromel machine (Capacity: 500 TPD) and Copy of MOU is attached herewith.
- Nagarpalika has provided MRF facility and vermi compost facility and same are found in operation.
- During inspection construction work of gabion wall is going on and about 75% of construction of wall is completed and construction work will complete before August-2025.

Written instructions given to Valsad Nagarpalika during visit:

1. Nagarpalika shall submit details regarding fresh waste stored & their processing and details of concern agency.
2. Nagarpalika shall submit progress report of Action plan submitted by on dated 24.01.2024.

Photographs taken during visit:



Gabion Wall and stored MSW waste at site



Manual MRF Facility provided by Nagarpalika	
	
Windrow Vermi Compost plant provided by Nagarpalika	
	
Tromel Machine	

Conclusion:

1. Nagarpalika has obtained authorization under MSW rules - 2016 on 03/03/2023 for developing MSW site at plot no. 152, near Railway Bridge at Auranga River.
2. Legacy waste processing (Total Quantity 40000 MT) is completed by Nagarpalika, therefore the entire legacy waste has been cleared by the Nagarpalika.
3. Though day to day collected fresh MSW waste is observed on site. As per letter submitted by Valsad Nagarpalika dated 24/02/2025 attached as annexure. Nagarpalika has also submitted generation and disposal details of MSW from Year 2021 to February-2025, same is attached. At present approx. 1570 MT of fresh waste is stored at dumping site. And till date 10000 MT new collected wastes are processed.
4. Valsad Nagarpalika has submitted Progress report of Action Plan submitted by them on 24/01/2024 with reference to Hon'ble NGT order dated 12/01/2024 in the matter of O.A. No. 57/2023 (Old O.A. No. 540/2022) (Prakashbhai Premabhai Patel & Ors. Versus State of Gujarat). [Progress Report of Action Plan is attached herewith as Annexure-A].

Date: 21/02/2025

Inspecting Team:

Sd/-



V.B. Chaudhari
A.E.E.

K.R. Mehta
A.E.E.

I.S. Patel
D.E.E.



વલસાડ નગરપાલિકા

વલસાડ

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સીકઓફીસર ૨૪૨૭૦૨

સેનેટરી ૨૪૪૨૬૬

બાંધકામ શાખા ૨૪૨૬૦૫

કાચર શાખા ૨૪૪૨૨૨

વહીવટી શાખા ૨૪૨૭૦૨

જાવક નંબર : ૫૩૮ / ૨૫-૦૨-૨૬

પ્રતિ,

પ્રદેશિક અધિકારીશ્રી,

ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,

સીકપોનલ ઓફિસ,

પ્લોટ નં. C-5/124,

N. H. No.-8, G.I.D.C.

સાપી

વિષય :- નામદાર ગુજરાત હાઈકોર્ટના O.A.No. 57/2023 (old O.A.No. 540/2022)

(prakashbhai premjibhai patel & Ors. Versus State of Gujrat) માબત્ત.

સાહેબશ્રી,

સવિનય સહ ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે નામદાર ગુજરાત હાઈકોર્ટના O.A.No. 57/2023 (old O.A.No. 540/2022) (prakashbhai premjibhai patel & Ors. Versus State of Gujrat) MSW અંગેનો કેસ ફરવામાં આવેલ છે. જે અંગેનો Actoin Plan નીચે જણાવ્યા મુજબ છે. જે વિદિત થવા વિનંતી.

Sr. no.	Action Points	Remarks	Action plan a upto November-2024
1	Legacy Waste	Total legacy solid waste 40,000 MT processed on 23 February-2024. Total 40,000 MT legacy waste processed at site	Finished
		At present, Fresh waste is dumped at valsad nagarapalika MSW site. Moreover, Till the Construction of fresh Waste Processing plant, Valsad Nagarpalika will process fresh waste under 15th Finance Tide Grant. In current situation processing of fresh waste machinery set up is under construction and Work of processing of Fresh Waste and remaining legacy waste (February-2024 to November-2024) start on 14/11/2024.	In current situation processing of fresh waste machinery(tromill capacity of 500 TPD



2	Fresh Waste	<p>Under Swachh Bharat Mission 2.0, Swachh Bharat Mission Urban, Gujarat has appointed a consultant to prepare DPR for fresh waste processing. I.E. Plant and Machinery work. DPR is under scrutiny to cover 5 km villages from boundary of valsad municipality.</p> <p>In current situation processing of fresh waste machinery(tromill capacity of 500 TPD) start</p> <p>Tendering Process and Work Order Process for fresh waste processing will completed by November - 2024. And Total project work (Plant and Machinery) for Fresh Waste Processing will be Complete by November - 2025.</p> <p>In Swachh Bharat Mission 1.0 and 15th Finance (2022- 23). Tendering process of construction of compound wall, approach road, composting shed and 275m gablon wall out of lolal 700m gabion wall is currently under progress. The work of which can be completed in 18 months.</p> <p>For the pending civil work(le. Remaining Gabion wall of 425m, Shed Construction work and Building), a project of approximately 20.00 crores has been submitted to the Regional Commissioner, Regional Commissioner Municipalities, (South Zone), Surat for necessary approval from the UIDF grant of the Government. According to which the work will be completed in 24 months after approval from the Government. 18 months after App Project from Governmet.</p>	<p>AS/TS DONE</p> <p>Approx 10000ton fress waste are proces</p> <p>November-2025</p> <p>Approach road work done</p> <p>Gabion wall work are done as 75% (18 month after approval of project from government.)</p>
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Chief Officer

Valsad Nagarpalika



વલસાડ નગર પાલિકા વલસાડ
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ચીફ ઓફિસર - ૨૪૨૭૦૨
સેનેટરી શાખા - ૨૪૪૨૬૬
બાંધકામ શાખા - ૨૪૨૬૦૫
ફાયર શાખા - ૨૪૪૨૨૨
વહીવટી શાખા - ૨૪૨૭૦૨

જા.નં. ૫૩૮
તારીખ - ૨૫-૦૨-૨૨

Valsad Nagarpalika - Waste Generation and proc. Logbook

No	2021		2022		2023		2024		2025	
	Month	Qty.	Month	Qty.	Month	Qty.	Month	Qty.	Month	Qty.
1	January	1047.8	January	1060.9	January	1056.6	January	406	Jan	110
2	February	1051.3	February	1069.5	February	987.1	February	625	Feb	600
3	March	1049.8	March	1073.1	March	1085.8	March	745	-	-
4	April	1048.5	April	1062.6	April	1148.3	April	704	-	-
5	May	1053.8	May	1057.8	May	1222	May	855	-	-
6	June	1051.9	June	1058.4	June	1178.6	June	708	-	-
7	July	1049.4	July	1307.6	July	1223.5	July	739	-	-
8	August	1049.8	August	1084.44	August	1237.6	August	752	-	-
9	September	1051.1	September	1050.8	September	1195.5	September	714	-	-
10	October	1052.5	October	1056.1	October	1229.7	October	756	-	-
11	November	1052.2	November	1050.3	November	1170.16	November	1217.61	-	-
12	December	1051.5	December	1051.3	December	1243.1	December	1220.47	-	-
13	Total	12609.6	Total	12982.84	Total	13977.96	Total	9442.08	Total	1410

No.	Years	Qty.
1	2021	12609.6
2	2022	12982.84
3	2023	13977.96
4	2024	9442.08
5	2025	1410
Total		50422.48

No	Years	Agency Names	Procesessing
1	2023-24	Mahavir Enterprise	40000
2	24024-25	Matru Energy	9281.2
Total			49281.2

ચીફ ઓફિસર
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